

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BARD ROY INFOTECH PVT LTD

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Bard Roy Infotech Pvt Ltd
2.	Date of incorporation of corporate debtor	28/11/1995
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200WB1995PTC075654
5.	Address of the registered office and principal office (if any) of corporate debtor	10/4B, Lala Lajpat Rai Sarani, PS Bhawani Pore (Elgin Rd.) Kolkata WB 700020
6.	Insolvency commencement date in respect of corporate debtor	2 <sup>nd</sup> November, 2022
7.	Estimated date of closure of insolvency resolution process	30 <sup>th</sup> April, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kamal Nayan Jain, Reg No: IBBI/IPA-001/IP-P00029/2016-2017/10065
9.	Address and e-mail of the interim resolution professional, as registered with the Board	2/7 Sarat Bose Road, Vasundhara Building, 2 <sup>nd</sup> Floor, Kolkata-700020 Email: <a href="mailto:knjain@knjainco.com">knjain@knjainco.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Klass Insolvency Resolution Professionals Pvt. Ltd 2/7 Sarat Bose Road, Vasundhara Building, 2 <sup>nd</sup> Floor, Kolkata-700020 Email: <a href="mailto:cirp.bardroy@gmail.com">cirp.bardroy@gmail.com</a>
11.	Last date for submission of claims	16 <sup>th</sup> November, 2022
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: Not Applicable

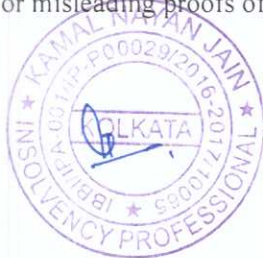
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Bard Roy Infotech Pvt Ltd on 02.11.2022.

The creditors of Bard Roy Infotech Pvt Ltd are hereby called upon to submit their claims with proof on or before 16.11.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.-N. A

Submission of false or misleading proofs of claim shall attract penalties.



**KAMAL NAYAN JAIN**  
Interim Resolution Professional  
Bard Roy Infotech Pvt Ltd

Reg No: IBBI/IPA-001/IP-P00029/2016-2017/10065

Reg. Address : 2/7 Sarat Bose Road, Vasundhara Building, 2<sup>nd</sup> Floor, Kolkata-700020

Regd Email - [knjain@knjainco.com](mailto:knjain@knjainco.com)

AFA Valid upto – 17.01.2023

Date: 04.11.2022

Place: Kolkata